

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3066
ANSWERED ON:20.12.2004
ABOLITION OF CHILD LABOUR
Majhi Shri Parsuram;Singh Shri Dushyant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the abolition of child labour laws are not effectively implemented in the country;
- (b) if so, the detail of efforts being made by the Government to monitor the implementation of Child Labour Acts;
- (c) whether the Government has prepared any action plan under which the children forced into child labour are rescued and rehabilitated; and
- (d) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 3066 to be answered on 20.12.2004 regarding 'Abolition of Child Labour'

(a) & (b): The Child Labour (Prohibition & Regulation) Act, of 1986 is being implemented by the respective State Governments and the Union Government oversees the implementation and obtains required reports from the State Governments regarding the implementation of provisions of the Act.

(c) & (d): The problem of child labour requires to be dealt through sustained efforts and the Government is committed to the goal of elimination of child labour in all its forms. Considering the nature and magnitude of the problem, a gradual and sequential approach has been adopted to withdraw and rehabilitate child labour beginning with the children working in the hazardous occupations & processes. The action plan adopted by the Government to eliminate child labour comprises of legislative measures, general development programmes for benefiting children and a project based action plan in areas of high concentration of child labour. Under the NCLP Scheme, the children are withdrawn from work and put into special schools. They are provided basic education, vocational training, mid-day meal and health check up in order to prepare them to be mainstreamed into formal schooling system. During the 9th Plan, the NCLP Scheme was implemented in 100 districts of 13 child labour endemic states. The number of districts have been expanded to 250 districts in 20 States during the 10th Plan.